

स्थापित नहीं है जिनकी बलवन्मराय मेहता समिति ने सिफारिश की है; स्थापित बड़ा परम्परागत क्षेत्र, प्रक्षेत्र तथा जनजाति परिवर्द्ध है ।

Bridge on River 'Barak' on Passi-Badarpur-Agartala Road

495. Shri N. E. Laskar: Will the Minister of Transport and Shipping be pleased to state:

(a) the progress made for the construction of the road-bridge over the river 'Barak' on Passi-Badarpur-Agartala road in Assam;

(b) the tentative date when the project is likely to be completed;

(c) whether it is also a fact that the Black-topping of the aforesaid Passi-Badarpur road is not progressing according to the time schedule; and

(d) if so, the reasons therefor?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) The detailed estimates and plans for the work have been scrutinised from the technical angle and the question of according financial sanction to the estimates is under consideration of the Government of India.

(b) The bridge is likely to be completed in about 2 years after the award of the work.

(c) and (d). The progress has been slow because of the non-availability of local labourers and capable contractors at reasonable rates as also because of the remoteness of the work site.

Maintenance Dredging of Paradeep Port

496. Shri Chintamani Panigrahi: Will the Minister of Transport and Shipping be pleased to state:

(a) whether the maintenance dredging of Paradeep Port undertaken by the Calcutta Port Commissioners has been completed;

(b) if so, the total cost thereof;

(c) when this Port will have its own permanent dredger; and

(d) the amount provided for this purpose?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) Yes.

(b) Rs. 4.32 lakhs.

(c) The permanent dredger costing Rs. 125.00 lakhs is expected to be delivered in June 1967.

(d) Provision has been made for a sum of Rs. 20 lakhs, which represents the last stage payment in respect of this acquisition, in the financial year 1967-68.

भारत-रूस नौवहन करार

497. श्री राम चरण : क्या परिवहन तथा नौवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत सरकार ने हाल ही में रूस सरकार के साथ एक नया नौवहन करार किया है ; और

(ख) यदि हाँ, तो उसकी मुख्य बातें क्या हैं !

परिवहन तथा नौवहन मंत्री (डा० बी० के० धार० बी० राव) : (क) और (ख) 6 अप्रैल, 1956 को नई दिल्ली में भारत और सोवियत रूस के बीच एक नौवहन सेवा की स्थापना के लिए भारत सरकार और सोवियत सरकार रूस के बीच एक समझौता हुआ था । इस समझौते के कार्यकरण पर समय समय पर पुनर्विचार किया जाता है और परिणामों को दोनों सरकारों के प्रतिनिधियों द्वारा हस्ताक्षरित किये समझौतों (प्रोटोकॉल) में शामिल कर लिया जाता है । अन्तिम पुनर्विचार फरवरी 1967 में किया गया था और 7 फरवरी 1967 में एक समझौते पर हस्ताक्षर किये गए थे । समझौते में दोनों देशों के बीच माल उठाने और भाड़ा अर्जनों में समता, चालनों की संख्या, बगैर बुकिंगों में